

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:884
ANSWERED ON:14.08.2012
UNDERGROUND SEWERAGE SYSTEM
Patle Kamla Devi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether works relating to water supply and underground sewer line in various cities of Chhattisgarh including New Raipur with Central assistance under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is being undertaken;
- (b) if so, whether financial assistance for the said work has been withheld during the current financial year;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Union Government has received any requests for releasing the withheld assistance and increasing the ceiling amount; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) Under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), a Project on 'Augmentation of Water Supply' has been approved for the Mission city of Raipur. A Water Supply project for Naya Raipur was considered and approved by the Central Sanctioning and Monitoring Committee (CSMC) in its 68th Meeting held on 13.2.2009 for an approved cost of Rs.15623.00 lakh with an Additional Central Assistance (ACA) admissibility of Rs.10000.00 lakh. The Central share for the project was not released by Ministry of Finance as Chhattisgarh has exceeded its revised 7 years' allocation of fund under UIG of JNNURM. The CSMC in its 89th meeting held on 20.8.2010 decided to withdraw its approval for the project.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM, three (03) Projects on Water Supply, one each in Bilaspur, Kondagaon & Raigarh and one Sewerage project in Bilaspur in the State of Chhattisgarh have been approved.

(b) & (c): The 4th installment of Additional Central Assistance (ACA) has been released for the project 'Augmentation of Water Supply' for Raipur after withholding 10% of ACA as per Scheme's stipulations due to reasons of non-completion of reforms as per committed time lines in the Memorandum of Agreement (MoA) signed by the State Government of Chhattisgarh.

Under UIDSSMT of JnNURM, complete amount of ACA for the three (03) Projects on Water Supply, one each in Bilaspur, Kondagaon, Raigarh and one Sewerage project in Bilaspur in the State of Chhattisgarh has already been released to the State.

(d) & (e): The State Government of Chhattisgarh has requested for release of withheld amount of 10% ACA in respect of Water Augmentation Scheme of Raipur under UIG. The State Government has been informed that the amount can be reimbursed upon completion of reforms.